

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 89 of 2012 & IA-182 of 2012

Dated : 12th November, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Raigarh Ispat Udyog Sangh Appellant(s)

Versus

**Chhattisgarh Electricity Regulatory
Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Gaurav Dudeja

**Counsel for the Respondent(s) : Ms. Ranjitha Ramachandran for R-2
Mr. C.K. Rai for R-1**

ORDER

The learned counsel for the Commission is filing his Written Submissions today after serving copy on the other side.

The learned counsel for the Appellant and other Respondents have already filed their respective Written Submissions.

Judgment is Reserved.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/vs